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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Papers to be Laid.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI SANTOSH CHOWDHARY): On behalf of Shri Ghulam Nabi Azad, I beg to lay on the Table:-

(1) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Reports and Audited Accounts of the following institutions within the stipulated period of nine months after the close of the accounting year 2012-2013:-

- (i) Indian Red Cross Society, New Delhi.
- (ii) All India Institute of Medical Sciences, New Delhi.
- (iii) National Institute of Naturopathy, Pune.
- (iv) Central Council for Research in Siddha, Chennai.

(Placed in Library, See No. LT 10817/15/14)

(2) A copy each of the following Notifications (Hindi and English versions) issued under Section 6 of the All India Institute of Medical Sciences Act, 1956 and All India Institute of Medical Sciences (Amendment) Act, 2012:-

- (i) S.O. 3577(E) published in Gazette of India dated 3rd December, 2013, making certain amendments in the Notification No. S.O.2012(E) dated 2nd July, 2013.
- (ii) S.O.162(E) published in Gazette of India dated 22nd January, 2014, nominating the members, mentioned therein, to the All India Institute of Medical Sciences, Raipur.

(Placed in Library, See No. LT 10818/15/14)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Pharmacopoeia Commission, Ghaziabad, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Pharmacopoeia Commission, Ghaziabad, for the year 2012-2013.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 10819/15/14)

(5) A copy each of the following papers (Hindi and English versions) under Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Kerala Land Development Corporation Limited, Thiruvananthapuram, for the year 2007-2008.
- (ii) Annual Report of the Kerala Land Development Corporation Limited, Thiruvananthapuram, for the year 2007-2008, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 10820/15/14)

...(Interruptions)

THE MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi National Centre for the Arts, New Delhi, for the year 2012-2013.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indira Gandhi National Centre for the Arts, New Delhi, for the year 2012-2013, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi National Centre for the Arts, New Delhi, for the year 2012-2013.

(Placed in Library, See No. LT 10821/15/14)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the North Zone Cultural Centre, Patiala, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Zone Cultural Centre, Patiala, for the year 2012-2013.

(Placed in Library, See No. LT 10822/15/14)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Buddhist Studies, Leh-Ladakh, for the year 2012-2013.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Institute of Buddhist Studies, Leh-Ladakh, for the year 2012-2013, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Institute of Buddhist Studies, Leh-Ladakh, for the year 2012-2013.

(Placed in Library, See No. LT 10823/15/14)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the South Central Zone Cultural Centre, Nagpur, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the South Central Zone Cultural Centre, Nagpur, for the year 2012-2013.

(Placed in Library, See No. LT 10824/15/14)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Kalakshetra

Foundation, Chennai, for the year 2012-2013, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kalakshetra Foundation, Chennai, for the year 2012-2013.

(Placed in Library, See No. LT 10825/15/14)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Eastern Zonal Cultural Centre, Kolkata, for the year 2012-2013, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Eastern Zonal Cultural Centre, Kolkata, for the year 2012-2013.

(Placed in Library, See No. LT 10826/15/14)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Salar Jung Museum, Hyderabad, for the year 2012-2013, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Salar Jung Museum, Hyderabad, for the year 2012-2013.

- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 10827/15/14)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the National Museum Institute of History of Art, Conservation and Museology, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Museum Institute of History of Art, Conservation and Museology, New Delhi, for the year 2011-2012.

- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 10828/15/14)

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Asiatic Society, Kolkata, for the year 2012-2013, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Asiatic Society, Kolkata, for the year 2012-2013.

(Placed in Library, See No. LT 10829/15/14)

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Allahabad Museum Society, Allahabad, for the year 2012-2013, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Allahabad Museum Society, Allahabad, for the year 2012-2013.

(Placed in Library, See No. LT 10830/15/14)

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Science Museums, Kolkata, for the year 2012-2013, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council of Science Museums, Kolkata, for the year 2012-2013.

(Placed in Library, See No. LT 10831/15/14)

- (14) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi Rashtriya Manav Sangrahalaya, Bhopal, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi Rashtriya Manav Sangrahalaya, Bhopal, for the year 2012-2013.

(Placed in Library, See No. LT 10832/15/14)

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Sangeet Natak Akademi, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sangeet Natak Akademi, New Delhi, for the year 2012-2013.

(Placed in Library, See No. LT 10833/15/14)

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Statement regarding Review by the Government of the working of the Fertilisers and Chemicals Travancore Limited, Cochin, for the year 2012-2013.
- (ii) Annual Report of the Fertilisers and Chemicals Travancore Limited, Cochin, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10834/15/14)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Krishak Bharati Cooperative Limited, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Krishak Bharati Cooperative Limited, New Delhi, for the year 2012-2013.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 10835/15/14)

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (1) Review by the Government of the working of the North Eastern Regional Agricultural Marketing Corporation Limited, Guwahati, for the year 2012-2013.
- (2) Annual Report of the North Eastern Regional Agricultural Marketing Corporation Limited, Guwahati, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10836/15/14)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) issued under Section 3 of the Foreigners Act, 1946:-

- (1) The Foreigners (Tribunals) Amendment Order, 2013 published in Notification No. G.S.R. 770(E) in Gazette of India dated 10th December, 2013.
- (2) The Registration of Foreigners (Amendment) Rules, 2013 published in Notification No. G.S.R. 598(E) in Gazette of India dated 6th September, 2013.

(Placed in Library, See No. LT 10837/15/14)

...(Interruptions)

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री माणिकराव होडल्या गावित): अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :

- (1) (एक) बाबू जगजीवन राम नेशनल फाउंडेशन, नई दिल्ली के वर्ष 2011-2012 और 2012- 2013 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) बाबू जगजीवन राम नेशनल फाउंडेशन, नई दिल्ली के वर्ष 2011-2012 और 2012- 2013 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 10838/15/14)

(3) सिविल अधिकार संरक्षण (पीसीआर) अधिनियम, 1955 की धारा 15क(4) के अंतर्गत वर्ष 2012 के प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 10839/15/14)

(5) संविधान के अनुच्छेद 338क की धारा (6) के अंतर्गत निम्नलिखित पत्रों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)-

(एक) राष्ट्रीय अनुसूचित जाति आयोग का अखिल भारतीय आयुर्विज्ञान संस्थान, नई दिल्ली में जाति आधारित भेदभाव और उत्पीड़न की घटनाओं के बारे में वर्ष 2008 का प्रतिवेदन।

(दो) राष्ट्रीय अनुसूचित जाति आयोग का अखिल भारतीय आयुर्विज्ञान संस्थान, नई दिल्ली में

जाति आधारित भेदभाव और उत्पीड़न की घटनाओं के बारे में वर्ष 2008 के प्रतिवेदन में अंतर्विष्ट सिफारिशों संबंधी व्याख्यात्मक ज्ञापन।

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India-Union Government (Defence Services) (No. 30 of 2013)-Compliance Audit of Army and Ordnance Factories for the year ended March, 2012 under Article 151(1) of the Constitution.

(Placed in Library, See No. LT 10841/15/14)

...(Interruptions)

MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI SANTOSH CHOWDHARY): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Homeopathy, Kolkata, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Homeopathy, Kolkata, for the year 2012-2013.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 10842/15/14)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Post Graduate Teaching and Research in Ayurveda, Jamnagar, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute for Post Graduate Teaching and Research in Ayurveda, Jamnagar, for the year 2012-2013.

(Placed in Library, See No. LT 10843/15/14)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council of Indian Medicine, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council of Indian Medicine, New Delhi, for the year 2012-2013.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library, See No. LT 10844/15/14)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Morarji Desai National Institute of Yoga, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the

working of the Morarji Desai National Institute of Yoga, New Delhi, for the year 2012-2013.

- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

(Placed in Library, See No. LT 10845/15/14)

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council of Homoeopathy, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council of Homoeopathy, New Delhi, for the year 2012-2013.
- (9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

(Placed in Library, See No. LT 10846/15/14)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under Section 26 of the National Investigation Agency Act, 2008:-

- (i) The Ministry of Home Affairs, National Investigation Agency, Inspector General, Deputy Inspector General, Superintendent of Police, Additional Superintendent of Police and Deputy Superintendent of Police (Group 'A' posts) Recruitment Rules, 2013 published in Notification No. G.S.R. 673(E) in Gazette of India dated 7th October, 2013.
- (ii) The Ministry of Home Affairs, National Investigation Agency Inspector and Sub-Inspector (Group 'B' posts) Recruitment Rules, 2013 published in Notification No. G.S.R. 451(E) in Gazette of India dated 2nd July, 2013.
- (iii) The Ministry of Home Affairs, National Investigation Agency (Programmer and Assistant Programmer) Group 'A' and Group 'B' posts Recruitment Rules, 2013 published in Notification No. G.S.R. 660(E) in Gazette of India dated 26th September, 2013.
- (iv) The Ministry of Home Affairs, National Investigation Agency Constable (Group 'C' Post) Recruitment Rules, 2014 published in Notification No. G.S.R. 72(E) in Gazette of India dated 31st January, 2014.

(Placed in Library, See No. LT 10847/15/14)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 21 of the Unlawful Activities (Prevention) Act, 1967:-

- (i) The Investigation of High Quality Counterfeit Indian Currency Offences Rules, 2013 published in Notification No. G.S.R. 661(E) in Gazette of India dated 27th September, 2013.
- (ii) The Investigation of High Quality Counterfeit Indian Currency Offences (Amendment) Rules, 2013 published in Notification No. G.S.R. 780(E) in Gazette of India dated 18th December, 2013.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 10848/15/14)

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): On behalf of Dr. Charan Das Mahant, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Coastal Aquaculture Authority, Chennai, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Coastal Aquaculture Authority, Chennai, for the year 2012-2013.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 10849/15/14)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Grape Processing Board, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Grape Processing Board, New Delhi, for the year 2012-2013.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 10850/15/14)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR CHOWDHURY): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the IRCON International Limited, New Delhi, for the year 2012-2013.
- (ii) Annual Report of the IRCON International Limited, New Delhi, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10854/15/14)

- (b) (i) Review by the Government of the working of the RITES Limited, Delhi, for the year 2012-2013.
- (ii) Annual Report of the RITES Limited, Delhi, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10855/15/14)

- (c) (i) Review by the Government of the working of the Mumbai Railway Vikas Corporation Limited, Mumbai, for the year 2012-2013.

- (ii) Annual Report of the Mumbai Railway Vikas Corporation Limited, Mumbai, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10856/15/14)

- (d) (i) Review by the Government of the working of the Burn Standard Company Limited, Kolkata, for the year 2012-2013.
- (ii) Annual Report of the Burn Standard Company Limited, Kolkata, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10857/15/14)

- (e) (i) Review by the Government of the working of the Konkan Railway Corporation Limited, Navi Mumbai, for the year 2012-2013.
- (ii) Annual Report of the Konkan Railway Corporation Limited, Navi Mumbai, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10858/15/14)

- (f) (i) Review by the Government of the working of the Railtel Corporation of India Limited, New Delhi, for the year 2012-2013.
- (ii) Annual Report of the Railtel Corporation of India Limited, New Delhi, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10859/15/14)

- (g) (i) Review by the Government of the working of the Rail Vikas Nigam Limited, New Delhi, for the year 2012-2013.
- (ii) Annual Report of the Rail Vikas Nigam Limited, New Delhi, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10860/15/14)

- (h) (i) Review by the Government of the working of the Indian Railway Catering and Tourism Corporation Limited, New Delhi, for the year 2012-2013.
- (ii) Annual Report of the Indian Railway Catering and Tourism Corporation Limited, New Delhi, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

Eight statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(2)

(Placed in Library, See No. LT 10861/15/14)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Railway Information Systems, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Railway Information Systems, New Delhi, for the year 2012-2013, for the year 2012-2013.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 10862/15/14)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the National Backward Classes Finance and Development Corporation and the Ministry of Social Justice and Empowerment for the year 2013-2014.

(Placed in Library, See No. LT 10863/15/14)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): On behalf of Shri Jesudasu Seelam, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under Article 151(1) of the Constitution:-

- (1) Report of the Comptroller and Auditor General of India-Union Government (Direct Taxes) (No. 28 of 2013)-Administration of Penalty and Prosecution, Department of Revenue, for the year ended March, 2012.
- (Placed in Library, See No. LT 10864/15/14)
- (2) Report of the Comptroller and Auditor General of India-Union Government (No. 29 of 2013)-Performance Audit of the Network Projects of Council of Scientific and Industrial Research for Tenth Five Year Plan, Department of Scientific and Industrial Research, for the year ended March, 2012.
- (Placed in Library, See No. LT 10865/15/14)
- (3) Report of the Comptroller and Auditor General of India-Union Government Defence Services (Navy) (No. 31 of 2013)-Performance Audit of Planning and Management of Refits of Indian Naval Ships for the year ended March, 2013.
- (Placed in Library, See No. LT 10866/15/14)
- (4) Report of the Comptroller and Auditor General of India-Union Government (Civil) (No. 32 of 2013)(Autonomous Bodies)-Performance Audit of Employees' Provident Fund Organisation, Ministry of Labour and Employment for the year ended March, 2012.

(Placed in Library, See No. LT 10867/15/14)

...(Interruptions)